

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-254-2020**

Sociedade Patriotica Dos Baldios Das Novas

Conquistas

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Mr. A. F. Diniz, Senior Advocate with Mr. Ryan Menezes, Advocate for the Petitioners.

Mr. P. Faldessai, Additional Government Advocate for the State.

Mr. A. D. Bhohe, Advocate for Respondent Nos.5 and 6.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 1st December, 2020

P.C.

The learned counsel for the parties point out that the pleadings are complete in this matter. We now place this matter for further consideration on 5th January, 2021.

SMT. M. S. JAWALKAR, J.**M. S. SONAK, J.**

at*